



By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-26/1994/3599/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Parthiv Jyoti Saikia,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati the 15<sup>th</sup> July, 2019.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJT/5189/19, dtd. 03.07.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3(three) days casual leave from 10<sup>th</sup> July to 12<sup>th</sup> July, 2019 along with headquarter leave permission w.e.f. the evening of 9<sup>th</sup> July till the morning of 13<sup>th</sup> July, 2019, has been granted/rejected.

Yours faithfully,

sdt-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-26/1994/3600/1 dated 15.07.19**  
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**